1649. SHRI SHRINIWAS PATIL:
SHRI SUNIL BABURAO MENDHE:
SHRI HEMANT SRIRAM PATIL:

Will the Minister of EDUCATION be pleased to state:

(a) whether the State Government has submitted a proposal regarding establishment of Kendriya Vidyalaya (KV) in Satara District of Maharashtra and if so, the details thereof;
(b) whether the Government proposes to establish new KVs in Hingoli, Gondia and Yavatamal districts of Maharashtra;
(c) if so, the details thereof and if not, the reasons therefor;
(d) the number of KVs established in Maharashtra;
(e) whether any KV has been established in the country through NGO or Charitable Trust and if so, the details thereof; and
(f) the criteria for establishing such new KV?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (d) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India /
State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority.

As per information received from Kendriya Vidyalaya Sangathan (KVS), proposals for opening of new Kendriya Vidyalayas (KV) in Satara, Hingoli, Gondia and Yavatmal districts have not been received from the State Government of Maharashtra. At present, 59 KVs including 01 KV in Yavatmal district are functioning in the State of Maharashtra. (e) & (f) Opening of new KVs are considered on receipt of proposals from sponsoring authority such as Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) only, as per norms.

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